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SLP(C)No. 3148 OF 2003  
ITEM No.204

Court No. 4

SECTION IVA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.3148/2003

(From the judgement and order dated 10/10/2002 in WP 42560/01(GM/RES)  
of The HIGH COURT OF KARNATAKA AT BANGALORE)

M/S. P. DASARATHARAMA REDDY COMPLEX

Petitioner (s)

VERSUS

GOVERNMENT OF KARNATAKA & ANR.

Respondent (s)

(For Final Disposal )

Date : 31/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Ms. Kiran Suri,Adv.

For Respondent (s)

Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter on next Friday, 7.11.2003.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER